

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

(3)

O.A. No. 420 of 1993

New Delhi, dated the 5th June, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Anand Prakash Arya,
R/o A-251, Pandara Road,
New Delhi.

...APPLICANT

By Advocate: Shri A.K.Bhardwaj

VERSUS

1. Union of India,
through the Secretary,
Ministry of I & B,
Mandi House,
New Delhi.

2. The Director,
C.P.C.,
Doordarshan,
Asiad Village,
New Delhi-110049.

3. The Dy. Director,
C.P.C.,
Doordarshan, Asiad Village,
New Delhi-110049.

... RESPONDENTS

By Advocate: Shri S.M.Arif.

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

In view of the Respondents' order dated 25.1.1995 a copy of which is taken on record appointing the applicant as Floor Assistant, this O.A. has become infructuous. Accordingly this O.A. is dismissed as having become infructuous.

Adige
(S.R. ADIGE)
Member (A)

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